

**NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 06/10/2016 AT 10.30 AM**

**PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL  
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL**

<b>APPLICATION NUMBER</b>	:		
<b>PETITION NUMBER</b>	:	TCP/158/2016	
<b>NAME OF THE PETITIONER(S)</b>	:	Dr. K.K. Bhattacharya	
<b>NAME OF THE RESPONDENT(S)</b>	:	M/s Fruzyme Biotech India Pvt Ltd & 2 Others	
<b>UNDER SECTION</b>	:	397/398	

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM		

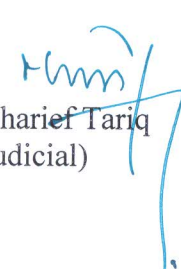
K. Moorthy

Counsel for Petitioner



**ORDER**

Counsel for petitioner present. No representation on behalf of the Respondents. Counsel for petitioner is directed to serve private notice on all the three respondents and file the proof for sending and effecting service thereof along with an affidavit by the next date of hearing. Put up on 21.11.2016 at 10.30 A.M.

  
Ch. Mohd Sharief Tariq  
Member (Judicial)

  
Anantha Padmanabha Swamy  
Member (Judicial)